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OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

Original Application No.996 of 2007.

Allahabad, This the 12th day of October, 2007.

Hon'ble Mr. Shailendra Pandey, Member-A

Upendra Kumar, S/o late Dhanna Lal, R/o 74/2, Loco Colony, Allahabad

...Applicant.

(By Advocate : Shri P.C. Pandey)

Versus

1. Union of India through G.M., N.C.R., Allahabad.
2. D.R.M., N.C.R., Allahabad.
3. Asstt. Personnel Officer, N.C.R., Allahabad.
4. Inspector of Works (Construction-II), N.C.R., Allahabad.

Respondents.

(By Advocate : Shri A.K. Pandey)

ORDER


The applicant's counsel has stated that he has sent an application dated 14.1.2006 to the concerned authorities for employment in response to the advertisement issued on 1.1.2006 i.e. within ^{the} due date. He has also sent a representation dated 5.10.2007 to the competent authority for employment, but the same has not yet been disposed of.

2. In view of the above, the O.A. stands disposed of with a direction to the applicant to give a fresh representation giving all the facts of the case and the respondents may examine the case of the

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applicant and if he is found eligible in accordance with the relevant rules and regulations on the subject, he may be permitted to appear in the screening test. No costs.

GIRISH/-


MEMBER-A